

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:200
ANSWERED ON:22.02.2011
BROADCASTING REGULATORY BODY
Viswanathan Shri P.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any consensus has emerged on setting up of the Broadcasting Regulatory Authority of India (BRAI) and on the proposed Broadcasting Services Regulation Bill (BSRB);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the time by which BSRB is likely to be approved/cleared;
- (d) whether the Government proposes to raise the Foreign Direct Investment (FDI) limit in the media sector;and
- (e) if so, the details thereof, media-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- (a) No, Sir.
- (b) No, Sir. Does not arise.
- (c) A Task Force has been constituted under the Chairmanship of Secretary, Ministry of Information and Broadcasting on 27th November, 2009 to hold wide ranging consultations with stakeholders to understand their perspective on the need, scope, jurisdiction, organizational structure, powers and functions of an independent Broadcast Regulator and the issues relating to regulation of content and furnish its recommendations to the Government. The Task Force has not yet submitted its report to the Government
- (d) & (e) The recommendation of TRAI on FDI are under examination of this Ministry.